



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATION.

The 14th April 1936.

[1] **No. 18-C.**—In exercise of the power conferred by section 99-A of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor hereby declares to be forfeited to His Majesty every copy, wherever found, of a book in Oriya entitled "Dasabarsar Orissa", written and published by Hare Krishna Mahtab, and printed at the Town Press, Balasore (the cover being printed at the Saraswata Press Cuttack), and all other documents containing copies or translations of, or extracts from, the said book, on the ground that the said book contains matter, the publication of which is punishable under section 124-A of the Indian Penal Code.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

NOTIFICATION.

ERRATUM.

By order of the Governor,

A. F. W. DIXON,

Secretary to Government.

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[1] Cancelled by Notification No. 3925-C dt 13.12.37 (see O. Gazette dt 17.12.37, Pt. III, pp. 849-50)